

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-05/2007/2342/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nagen Senabaya Deori,
District & Sessions Judge,
Majuli.

Dated Guwahati the th 15 March, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. JJA(M)/475/2024 dtd. 06.03.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 07.03.2024, along with station leave permission, from the morning of 07.03.2024 till the morning of 09.03.2024**, as prayed for.

The Chief Judicial Magistrate, Majuli shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-05/2007/2343/A, dated , 15-03-2024

Copy to:.

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)